

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 17.10.2019

**ORDER NO. 216 of 2019**

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 200/2019 for **CESTAT, New Delhi** for **17.10.2019** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	<b>On 17.10.2019</b>	Chamber work
Sh. Bijay Kumar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J)	<b>On 17.10.2019</b>	Excise and Service Tax Division Bench matters.

Note: Single Member matters listed on 17.10.2019 shall stand adjourned.

By order,



(Bineesh Kumar K.S.)

Registrar

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SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar,  
CESTAT/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/  
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17/10/19  
Dy. Registrar